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Title: Regarding withdrawal of the Indian Council of World Affairs Bill, 2001 (Bill withdrawn)

12.06 hrs

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAG MOHAN): I beg to move:

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill to declare the Indian Council of World Affairs to be an institution of national importance and to provide for its incorporation and matters connected therewith, which was passed by the Lok Sabha on the 18th of December, 2000, and laid on the Table of the Rajya Sabha on the 18th of December, 2000."

MR. SPEAKER: The question is:

"That this House concurs in the recommendation of the Rajya Sabha that the Lok Sabha do agree to leave being granted by the Rajya Sabha to withdraw the Bill to declare the Indian Council of World Affairs to be an institution of national importance and to provide for its incorporation and matters connected therewith, which was passed by the Lok Sabha on the 18th of December, 2000, and laid on the Table of the Rajya Sabha on the 18th of December, 2000."

The motion was adopted.
